

11-6-20
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**IN THE COURT OF SH. VISHAL SINGH, ASJ-03
(WEST), TIS HAZARI COURTS, DELHI**

**State Vs Md. Pyare s/o Md. Sabir
FIR No. 263/2019
PS Hari Nagar
U/s. 354/354 B/363 IPC & 8 POCSO**

11.06.2020

**This court is on duty as Designated Court to hear applications
for interim bail preferred on the basis of criteria laid down by Hon'ble High
Powered Committee of Delhi High Court, as per office order dated
19.05.2020 of Ld. District & Sessions Judge, West.**

Present: Ld. Addl. PP for the State.

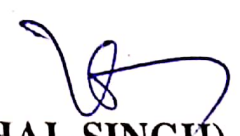
Sh. R.R. Jha, Ld. Counsel for applicant/accused from DLSA.

This is an application filed U/s. 439 Cr.PC on behalf of
applicant/accused Md. Pyare S/o Md. Sabir for grant of interim bail in view of
criteria laid down by Hon'ble High Powered Committee of Delhi High Court for
grant of interim bail.

Report be called from Jail Superintendent.

TCR be called from the concerned court.

Put up for 15.06.2020.


**(VISHAL SINGH)
SPECIAL DESIGNATED
COURT, DELHI
ASJ-03, WEST
TIS HAZARI COURTS
DELHI/11.06.2020**

C

IN THE COURT OF SH. VISHAL SINGH, ASJ-03
(WEST), TIS HAZARI COURTS, DELHI

State Vs Chanderpal
FIR No. 585/2017
PS Ranhola
U/s. 302/34 IPC

11.06.2020

This court is on duty as Designated Court to hear applications for interim bail preferred on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19.05.2020 of Ld. District & Sessions Judge, West.

Present: Ld. Addl. PP for the State.

Sh. Vijender Singh, Ld. Counsel for applicant/accused.

This is an application filed U/s. 439 Cr.PC on behalf of applicant/accused Chanderpal for grant of interim bail in view of criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report be called from IO/SHO PS Ranhola.

Report be called from Jail Superintendent.

TCR be called from the concerned court.

Put up for 12.06.2020.



(VISHAL SINGH)
SPECIAL DESIGNATED
COURT, DELHI
ASJ-03, WEST
TIS HAZARI COURTS
DELHI/11.06.2020

IN THE COURT OF SH. VISHAL SINGH, ASJ-03
(WEST), TIS HAZARI COURTS, DELHI

State Vs Ravi @ Revadhar Joshi & Ors.
FIR No. 381/14
PS Patel Nagar
U/s. 302/394/411/34 IPC

11.06.2020

This court is on duty as Designated Court to hear applications for interim bail preferred on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19.05.2020 of Ld. District & Sessions Judge, West.

Present: Ld. Addl. PP for the State.

Sh. Shadman Ali, Ld. Counsel for applicant/accused.

This is an application filed U/s. 439 Cr.PC on behalf of applicant/accused Ravi @ Ravadhar Joshi for grant of interim bail in view of criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

TCR be called from concerned court.

Put up for 12.06.2020.


(VISHAL SINGH)
SPECIAL DESIGNATED
COURT, DELHI
ASJ-03, WEST
TIS HAZARI COURTS
DELHI/11.06.2020

**IN THE COURT OF SH. VISHAL SINGH, ASJ-03
(WEST), TIS HAZARI COURTS, DELHI**

**State Vs Lalit Sonkar
FIR No. 144/2020
PS Khyala
U/s. 354A, B, D IPC & 8/12 POCSO Act**

11.06.2020

This court is on duty as Designated Court to hear applications for interim bail preferred on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19.05.2020 of Ld. District & Sessions Judge, West.

Present: Ld. Addl. PP for the State.
Sh. Harshpriya Singh Ld. counsel for applicant/accused.
Sh. Sandeep Sehgal Ld. Counsel alongwith complainant Kajal.

This is an application filed U/s. 439 Cr.PC on behalf of applicant/accused Lalit Sonkar for grant of interim bail in view of criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

TCR be called from concerned court..

Put up for 12.06.2020.


**(VISHAL SINGH)
SPECIAL DESIGNATED
COURT, DELHI
ASJ-03, WEST
TIS HAZARI COURTS
DELHI/11.06.2020**

C

IN THE COURT OF SH. VISHAL SINGH, ASJ-03
(WEST), TIS HAZARI COURTS, DELHI

CA No.-----
PS Paschim Vihar
U/s. DV ACT

Smt.Surinder Kaur

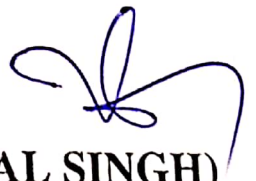
V/S

Smt Charanjeet Kaur

11.06.2020

Fresh Appeal received.

Present: Sh. Manish Gupta Ld. Counsel for Appellant.
Ms.Nandita Abrol Ld. Counsel for Respondent.
Put up for 12.06.2020.for considretion.
TCR be called.
Interim order be continued till 12.06.2020.


(VISHAL SINGH)
ASJ-03, WEST
TIS HAZARI COURTS
DELHI/11.06.2020